

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 10.07.2020

Sr. No.	Case No	Particulars	Stage	Name of Adv.	Next Date
1	Cr. B.A. 3184/2019	Kailash Bahgwandas Gupta V/s. V. B. Nagar P. Stn.	Hearing	Adv. Sudha Dwivedi	
2	ABA 454/2020	Amit Bharat Shah V/s. Bandra P. Stn.		Adv. Nidhi Mehta	
3	B.A.949/2020 in S.C.110/2020	Rizwan Hamid Sayyed V/s. Parksite P. Stn.		Adv. Ashok Saraogi	
4	Cr. B.A. 1200/2020	Bharat Rajaram Raut V/s. Ghatkopar P. Stn.		Adv. S. A. Usmani.	
5	Cr. M.A.972/2020 in Cr.B.A.1200/2020	Bharat Rajaram Raut V/s. Ghatkopar P. Stn.		Adv. S. A. Usmani.	
6	Cr. B.A. 1406/2020	Dinesh Prabhu Karenoor V/s. Dharavi P. Stn.		Adv. Amrish Salunke.	
7	ABA 734/2020	Nilesh Bandu Mhatre V/s. State		Adv. Prashant Pandey.	
8	ABA 390/2020	Wakil Ahmed V/s. Shahu Nagar P. Stn.	Reply	Adv. Ranjit Singh.	
9	ABA 455/2020	Meena Raju Kadam & 2 Ors. V/s. Dharavi P. Stn.		Adv. Ram Mani Upadhyay.	
10	Cr. B.A. 848/2020	Mohd. Ibrahim Abdul Sattar Shaikh V/s. Kurla P. Stn.		Adv. Asit Singh.	

11	ABA 732/2020	Maya Shripad Sanap @ Harish Ganpat Belose V/s. Dharavi P. Stn.			
12	ABA 528/2020	Ganesh Tukaram Jalgaonkar V/s. Mahim P. Stn.		In person	
13	ABA 553/2020	Manju R. Pandey and 2 Ors. V/s. Kurla P. Stn.		Shrinivas Singh	
14	ABA 740/2020	Manoj Kumar Shrivastava V/s. Shivaji Park P. Stn.		Adv. Kamlesh Mishra	
15	ABA 741/2020	Subhash Ramesh Aalekar V/s. Shivaji Park P. Stn.		Adv. Kamlesh Mishra	
16	Letter Dtd. 21.03.2020 of accused Jakir Ali Haider Ali Shiakh in S.C.213/2019 C.R.No.335/2018	Jakir Ali Haider Ali Shiakh V/s. Mankhurd P. Stn.			

Sheristedar, C.R.No.56.